

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON

SEPARATE VISA FOR PEOPLE OF JAMMU AND KASHMIR .

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Shri Kaptan Singh Solanki

Will the Minister of COALCOALEXTERNAL AFFAIRSEXTERNAL AFFAIRS be pleased to state :-

- (a) whether it is a fact that separate visa is being issued to people of Kashmir by China;
- (b) if so, the details thereof and the name of other States of India for which China has adopted the same policy;
- (c) the details of action taken by Government against China in this regard; and
- (d) the details of steps taken by the Government to stop Chinese activities in Pakistan occupied Kashmir?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. PRENEET KAUR)

(a) to (c) Government is aware that China is issuing visas on a separate paper that is stapled to the passports of Indian nationals from the States of Jammu & Kashmir and Arunachal Pradesh. Such visas are not considered valid for travel out of the country. Government's position is that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity. Government has conveyed its concerns to the Chinese Government in this regard.

(d) Government's consistent position is that Pakistan has been in illegal occupation of parts of the Indian State of Jammu & Kashmir since 1947. Government has conveyed its concerns to the Chinese side about their activities in PoK, and asked them cease such activities.